

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/12/IB/2018

PETITION NUMBER

: CP/565/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SYNDICATE BANK (IN THE MATTER AIR

CARNIVAL PVT LTD)

**UNDER SECTION** 

: 22 (2)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. AISHWARYA.V

Counsel For APPLIANT/

M'S. MURAL I

SYNDICATE BANK

FOR R&P PARTNERS

## **ORDER**

Counsel for the Applicant present and submitted that the Committee of Creditors in its 1st meeting held on 28.11.2017 has decided to replace the IRP with RP Mr. C.A.G.V. Ravikumar having registration as number given in the Application. The **Registry** is directed to make a reference to the IBBI for confirmation of the name of the RP proposed by the Committee of the Creditors and place the recommendation before this Bench for his appointment. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)